

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1328
TO BE ANSWERED ON 28.06.2019

Development of Wild Life Sanctuaries

1328. SHRI NIHAL CHAND:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to review the entry fee for the wild life sanctuaries and zoological parks in the country , if so, the details thereof;
- (b) whether any instructions have been issued to the States for better maintenance of various wild life sanctuaries in the country , if so, the details thereof;
- (c) whether the Government proposes to develop any wild life sanctuary in the State of Rajasthan in future; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a)and (b) Management of the Wildlife Sanctuaries and zoological parks in the country is the mandate of the concerned state governments/respective zoo operators and hence the decision of entry fee for wildlife sanctuaries and zoos is the prerogative of the concerned authorities. There is no proposal to review the entry fee for wildlife sanctuaries and zoological park in the county under consideration of the Ministry. The Ministry provides financial assistance to State/UT Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' for better management of wildlife sanctuaries as per the guidelines of the Scheme.
- (c)and(d) Development/creation of any Protected Areas including Wildlife Sanctuaries is within prerogative of the State Governments. There is no intimation with the MoEF&CC about development of any wildlife sanctuaries in the State of Rajasthan..
